

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.01,2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 237/9/HDB/2017
NAME OF THE COMPANY	KPR Industries (India) Limited
NAME OF THE PETITIONER(S)	Iron Exchange (India) Limited
NAME OF THE RESPONDENT(S)	KPR Industries (India) Limited
UNDER SECTION	Sec 9 of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bondary  Abhiney Ready for P.VIKRAM	As vocal=s	Vikram@cvlawchamloers.com	At.
NJ. V. Shravan Kenar	Alvocale	CKrassociala@ rediffmail.com	Novehy

9866779739

Heard Shri Nitish Bandary, Learned Counsel for Shri P. Vikram, Learned Counsels for the Petitioner and Shri N.V. Shravan Kumar for the Respondent.

Shri N.V. Shravan Kumar, Learned Counsel for the Respondent is filing his vakalat today and sought time to file his counter. Post the case on 17.0/2018.

Member (T)

Member (J)

Binnu